

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-534**  
CP-83(ND)/2012  
RA/53/2023

**IN THE MATTER OF:**

Vibhor Gupta & Ors.

**.....Applicant**

**Vs.**

Ultrabuild Construction Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 397/398

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Chandra Shekhar Yadav

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **04.09.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**